

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 8th May, 2018

NO.LJ (B) 4/2018/108 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team (SST) in connection with the forthcoming Bye- Election to 53 -Ampati (ST) Legislative Assembly Constituency for a period upto the end of Election process.

| SL. NO. | Names of Officers and Designation | Jurisdiction of the conferment of the powers of Executive/Sector/ Zonal Magistrates | To be placed with District/Sub-Division |
|----------------|---|--|---|
| 1. | Dr. Tusengbirth Ch. Marak, AH & Vety, South West Garo Hills, Ampati | Within South West Garo Hills District, Ampati. | Deputy Commissioner, South West Garo Hills District, Ampati. |
| 2. | Shri Chingchang Sangma, Inspector, Legal Metrology, Ampati | -do - | - do - |
| 3. | Smti Tengrimbal A.Sangma, CDPO, Betasing Block, South West Garo Hills | -do - | - do - |


(**E.M. Donn**)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO.LJ (B) 4/2018/108-A,

Dated Shillong, the 8th May, 2018

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South West Garo Hills District, Ampati. With a request to circulate to all Officers concerned. This has a reference to No. SWGHA/EL-5/Bye- Election/2018/1081, dt 4th May, 2018
4. Personnel & A.R (A) Department.
5. Election Department.
6. DEO (data Entry Operator) Law (A) Department for uploading the Notification in Law Department web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

By order etc...,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.